

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 227 of 2012

Dated : 28th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s): Mr. Akhil Sibal
Ms. Puja Priyadarshini
Mr. Salim Imandar

Counsel for the Respondent(s): Mr. Sakya Chaudhuri
Mr. Nargolkar
Mr. Anand K. Shrivastava
for consumers
Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.1

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **26.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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